

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2538
ANSWERED ON:13.03.2013
POOR CONSTRUCTION OF DDA FLATS
Rana Shri Jagdish Singh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has laid down any norms for the construction and maintenance of flats and if so, the details thereof;
- (b) whether the Government is aware that these norms are not being followed;
- (c) if so, the details and the reasons therefor; and
- (d) the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

- (a) : Yes, Madam. Delhi Development Authority (DDA) has stated that it is following the Standard laid down norms such as Central Public Works Department (CPWD) specifications /manuals and relevant Indian Standard (IS) codes in the construction of DDA flats.
- (b) : DDA has informed that there has been no violation of norms.
- (c) : The works are being inspected by Quality Assurance Wing of DDA apart from regular monitoring/checking and constant watch by DDA field staff on duty. Provision has been made for maintenance upto 30 years for the houses allotted under housing scheme 2010 of DDA.
- (d) : DDA has informed that corrective steps are taken, whenever any complaint is received or deficiencies observed in respect of construction or maintenance thereof.